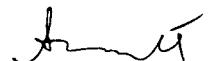


CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Pre-delivery order/ oral order in O.A.No. 376/03
is sent herewith for consideration pl.


(Anand Kumar Bhatt)
Administrative Member

Hon'ble Shri D.C.Verma, Vice Chairman(J)-

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CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 376 of 2003

Jabalpur, this the 09th day of July 2003.

Hon'ble Mr. D.C. Verma, Vice Chairman (Judicial)
Hon'ble Mr. A.K. Bhatt, Member (A)

Jawahar Patel S/o Shri Babulal
Patel, aged 42 years, Head Clerk,
Chief Crew Controller, West
Central Railway, Jabalpur R/o 2420,
State Bank Colony, Ukhri Road,
Jabalpur.

APPLICANT

(By Advocate - Shri R. Shrivastava)

VERSUS

1. Union of India,
through its Chairman,
Railway Board, Rail Bhawan,
New Delhi.
2. Divisional General Manager,
Central Railway, Jabalpur
3. Divisional General Manager
(Personal), Central Railway,
Jabalpur.
4. Uadram Kanwar, Head Clerk,
Sr. DME(D) NKJ
5. Ranveer Singh, Head Clerk,
Sr. DME(D) NKJ
6. Shivlal Maravi, Head Clerk,
COS(G) Jabalpur.
7. Tejilal Ram Bharose, Head Clerk,
DRM (M) Jabalpur.
8. Vimla Kressel, Head Clerk,
DCOS, JABALPUR
9. Vijay Kumar Ramnath, Head Clerk,
Sr. DME (D) NKJ.
10. Santosh Kumar Mishra,
Head Clerk, CCCOR, Jabalpur.
11. Ramdeon Ramgareeb,
Head Clerk, SSF(D&W) NKJ.
Through Senior Divisional Personal
Officer, Jabalpur West Central Railway
Jabalpur M.P.

(Advocate : Mr. M.N.Banerjee)

RESPONDENTS

ORDER (ORAL)

By Anand Kumar Bhatt, Administrative Member -

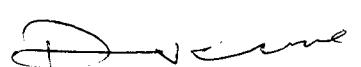
The grievance in this OA is that there was a written test for the post of Office Superintendent Grade II. The applicant and some ST/SC candidates also appeared alongwith the applicant in the said test. The SC/ST candidates appeared against the General Vacancies and in that case, they should not have been given benefits of relaxed standard as it is only applicable to the SC/ST candidates appearing against the reserved vacancies.

2. A Short reply has been filed by the learned counsel for the respondents who confirms that SC/ST candidates who after the written test were called for viva-voce were given the benefits of relaxed standard as they were to be considered against reserved vacancies and not against the General Vacancies. Counsel for the applicant also drew our attention to the applicant's representation dated 26.5.2003 (Annexure A-4) where he has stated that in the written test held on 29.4.2003, he did his papers well and he expected to be called for the viva-voce. The learned counsel for the respondents states that the applicant was given seven grace marks but even then he could not qualify in the written test.

3. Under the circumstances, there is no merit in the grievance of the applicant and OA stands dismissed.

4. Interim relief granted earlier stands vacated.


(Anand Kumar Bhatt)
Administrative Member


(D.C. Verma)
Vice Chairman (J)

पृष्ठांकन सं ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अर्थात् चिराक्ष -

(1) संविद, उन्नर न्यायालय दरार द्वारा रेस्ट्राइट, जबलपुर
→ अधिकारी श्री/महिला/पुरुष द्वारा कठिनाल R. Bhavata
(2) प्रत्यक्षी व्यक्ति/समूह द्वारा कठिनाल M. N. Banuji
(3) प्रत्यक्षी व्यक्ति/समूह द्वारा कठिनाल M. N. Banuji
(4) दूसरी व्यक्ति/समूह द्वारा कठिनाल

सूचना एवं अधिकारी अधिकारी का

✓ रजिस्ट्राइट 15-7-23

Issued
on 15.7.23